

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 19.07.2017

**ORDER NO. 96 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 90/2017 for CESTAT Delhi** to the extent indicated below :-

**On 21.07.2017** Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear following ROM application after the regular Division Bench is over :

ST/ROM/50553/2017-Cus(CB) in C/969/2011

**On 21.07.2017 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following part-heard matter :

C/52289/2015-Cus (DB)

**On 21.07.2017 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matter after the specially constituted Division Bench is over:

E/52211/2014-SM

C/53234/2014-SM

E/52576/2015-SM

**On 21.07.2017 at 2.30 p.m.** Hon'ble Sh. B. Ravichandran, Member (Technical) will hear following ROM applications after the specially constituted Division Bench is over :

E/ROM/51658/2016-SM

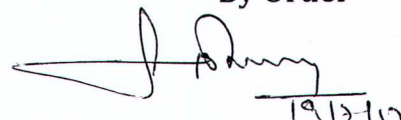
E/ROM/50355 to 50358/2017-SM

**On 21.7.2017 at 2.30 p.m.** Hon'ble Shri V. Padmanabhan, Member (T) will hear the following ROM applications :

ST/ROM/50488/2017-SM

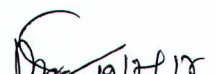
ST/ROM/50503/2017-SM

**By Order**

  
**(A.Mohan Kumar)**  
**Registrar**

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**Dy. Registrar**